

Name of the Corporate Debtor: KOPARGAON AHMEDNAGAR TOLLWAYS (PHASE -I) PVT. LTD.; Date of commencement of CIRP: October 07, 2019; List of creditors as on: October 7, 2019 updated for claims/additional information received up to March 17, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Diamond Construction Company	19-09-2020	6,80,24,577.00	0	NA	NA	No	0	0	0	6,80,24,577.00	0	Claimed as FC as well as in Other Creditor in Form-F for the same claim/debt. The claim is received after 90 days, cannot be accepted.
2	M/S BVR Infracorp Private Limited	11-06-2021	4,25,00,000.00	0	Unsecured	0	Yes	0	0	0	4,25,00,000.00	0	The claim is received after 90 days, cannot be accepted.
2	Total		11,05,24,577.00	0		0		0	0	0	11,05,24,577.00	0	